## Framing of Rules and Regulations of PWB

2548. SHRI AIMADUDDIN AHMAD KHAN (DURRU); Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the rules and regulations of Punjab Wakf Board under the Wakf Act, 1995 have been framed;
  - (b) if so, the details thereof;
  - (c) if not, the reasons therefor; and
  - (d) by when the same will be framed?

. THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL, JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI); (a) to (d) The Punjab Wakf Board has constituted a Draft Committee consisting of Senior Officers of the Board for framing Rules and Regulations under the Wakf Act, 1995. The draft is in its final stage of preparation.

## **CPA for Senior Citizens**

2549. SHRI EDUARDO FALEIRO: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government intend to set up a Central Pension Authority to guarantee a more secure future to senior citizens;
  - (b) if so, the details of the proposal; and
  - (c) the steps taken to implement the same?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) and (b) The Ministry of Social Justice & Empowerment had commissioned, in August, 1998, a project OASIS (an acronym of Old Age Social & Income Security) to examine policy questions connected with old age income security in India and submit its recommendations to the Government. The Committee, headed by Dr. S.A. Dave, former chairman of Unit Trust of India, submitted its final report to Government on 11-1-2000. The report contains recommendations on the schemes and action that Government may take to ensure that every young worker builds up enough